

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1778/2015

This the 15th day of December, 2016

Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. Mahesh Yadav aged about 35 years
Age about 35 years,
S/o Late Shri Jagdish Prasad who died while
Serving as F.G.M.(Industrial Tradesman) Regular
Post on 18/19.12.99 in the establishment
Of GE ((U/M) Meerut under HQCE Bareilly Zone
E-in-C's Branch AHQ Ministry of Defence
R/o H.No.67, Uncha Mohalla, Kaseru Khera Meerut,
(Through Sh. V.P.S. Tyagi Advocate) ... Applicant

(By Advocate: None)

Versus

1. Union of India
(Through Secretary)
Ministry of Defence,
South Block-New Delhi.
2. The Engineer in Chief
E-in-C's Branch AHQ
Kashmer House Rajaj Marg
DHQ PO
New Delhi-110011
3. The Chief Engineer HQ MES
Bareilly Zone
Sarvatra Bhawan, Station Road
Bareilly Cantt.
4. The Commander Works Engineers (CWE)
29-J, The Mall
Meerut Cantt (UP)-250001.
5. The GE (U/M)
Meerut Cantt-250001. .. Respondents

(By Advocate: Shri R.N. Singh)

ORDER (ORAL)

It is seen that the applicant has not appeared in this case since last several dates. Today again, there is no appearance on his behalf. It, therefore, appears that he is no longer interested in pursuing the OA. Accordingly, this OA is dismissed in default of appearance and for non-prosecution.

(Shekhar Agarwal)
Member(A)

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